

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2404
ANSWERED ON:16.08.2011
MULTI PURPOSE NATIONAL IDENTITY CARDS
M.Thambidurai Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted any authority for issuance of Multi Purpose National Identity Cards;and
- (b) if so, the details thereof and the time frame fixed for issuance of such cards to all the citizens?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Yes, Madam.

(b): In accordance with the proviso of Citizenship Act, 1955 and amendment thereon alongwith Rules, 2003 viz., {The Citizenship (Registration of Citizens and Issue of National Identity Cards) rules, 2003}, the Central Government has designated Registrar General, India, as the Registrar General Citizen Registration, India (RGCRI) who shall function as National Registration Authority (NRA). The Government has decided to create National Population Register (NPR) in the country by collecting information on specific characteristics of all usual residents. The NPR will also have photographs, 10 finger prints and IRIS of all usual residents who are of age 5 years and above. The NPR is a Register of Usual Residents. It will contain citizens as well as non-citizens. The objective of creating a NPR is to net all usual residents of the country at a given point of time. Issuance of Resident Identity (smart) Cards (RICs) to all the usual residents in the country, who are of age 18 years and above, is a part of the NPR scheme. Currently, RICs are being issued to the usual residents in 3331 coastal villages of the country. The RICs shall not be a proof of citizenship and would carry a disclaimer that the card does not confer any right to citizenship to the card holder.